

SHRI MOTI LAL VORA: As I have said, 20 medical doctors are proposed to be trained in Tamil Nadu and Bhubaneshwar, Delhi and Bombay in the first instance and the AIIMS has prepared guidelines for the management of patients infected with this disease. AIIMS has also prepared guidelines for treatment of these patients. So, for all these things, we are taking steps.

DR. A. KALANIDHI: Is there any proposal to screen the foreigners who are coming to India?

SHRI MOTI LAL VORA: Those students who are coming for studies carry proper certificates and it is done here.

DR. A. KALANIDHI: What about the tourists, Sir?

SHRI MOTI LAL VORA: We have no plan at the moment.

SHRI SRIBALLAV PANIGRAHI: Sir, from the answer given, it transpires that the Government is doing something in this direction, 4 doctors and two nurses were sent abroad for training. On their return also the Government is arranging for some training inside the country. I would like to know from the hon. Minister whether in regard to the tourists' centres where there is heavy influx of international tourists which are exposed to this danger, with this end Govt have any programme for starting some preliminary centres to detect AIDS among the people and take necessary follow-up measures in this regard.

SHRI MOTI LAL VORA: We have got 40 surveillance centres in this year and by the end of the Seventh Five Year Plan, we will be extending this facility from 40 to 150 centres. As the hon. Member has said about the tourists places, the surveillance centres near the tourists places will serve the screening of the persons coming to the tour-

ist places. So, the problem will not be there for testing them.

Concessions to Textile Industry and their benefits to consumers

*373. SHRIMATI PATEL RAMABEN
RAMJIBHAI MAVANI†:
SHRI RANJITSINGH GAEK-
WAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether a number of concessions have been given in Gujarat and other States to textile industry and man-made fibres and yarns during the last three years;

(b) if so, the details thereof;

(c) whether the benefits of these concessions have been passed on to the consumers; and

(d) if so, to what extent and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (d). The details of concessions given in the State of Gujarat and other States to textile industry and man-made fibres and yarns during the last three years, etc. are being collected and will be laid on the Table of the House.

[*Translation*]

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Mr. Speaker, Sir, the hon. Minister has said in his reply that details regarding concessions during the last 3 years are being collected and that is why he has been unable to send its final report. In this regard, I would like to ask the hon. Minister as to when is the final report expected and when will he present it in the

House.

SHRI RAFIQUE ALAM: Sir, it will be presented on the table of the House as soon as we get the information.

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: According to the information with me most of the sick textile mills have been provided financial assistance by the Central Government as a result of which many of the sick mills have revived. I congratulate the hon. Minister for this. However, many textile mills are still lying closed and the Central Government wants to give them assistance so that the unemployed people are able to earn their livelihood. What steps does the Government want to take regarding the textile mills which are not viable and for the rehabilitation of the employees working therein?

SHRI RAFIQUE ALAM: This case is under consideration at present. I would like to tell you that all the sick mills taken over by the Government have become even more sick... (*Interruptions*)...

MR. SPEAKER: You should stop the import of synthetic fibre because the weavers and the farmers are suffering as a result thereof.

SHRI BALKAVI BAIRAGI: Mr. Speaker, Sir, the point I am trying to make the hon. Minister understand, today, through you, was lost in the din of zero hour last week. The Government has admitted today that there are more than 100 such sick mills which became even more sick after getting assistance from the Government and are now lying closed. Now powerloom and handloom have replaced these mills. All the new mills which have been set up have modern technology. The owners of old mills want that all the new powerloom and handloom mills should close down. They have forced the Government to stop the assis-

tance given through its corporation for the working capital. I can name the places where this thing has happened. These places include-Bhilwara, Bhiwandi, Burhanpur, Jawra, Ratlam, Ujjain, Mandsaur and Neemach etc. In these places, most of the modern powerlooms are closing down. Will the Government bring any such change in its basic policy so that the old mills may revive and the new powerlooms and handlooms should also flourish.

SHRI RAFIQUE ALAM: A committee has been set up in this regard, which will investigate all these things.

SHRI BALKAVI BAIRAGI: Mr. Speaker, Sir, we will all die by t: en.

MR. SPEAKER: "Manakitagaphul na karoge,
lekin khak ho jaaenge hum,
Tumko khabar hone tak."

SHRI BALKAVI BAIRAGI: Please put some pressure on Rafique Sahib.

MR. SPEAKER: What else can I do? I can simply ask him to expedite it.

[*English*]

SHRI C. MADHAV REDDI: Sir, all the Supplementaries are not actually related to the question which is being asked.

In the last Budget the hon. Finance Minister extended a number of concessions to the textile industry, particularly the man-made fabrics industry. Now, the question is whether these benefits which had been extended to this industry, which involve crores of rupees, have been passed on to the consumers. He did not give any answer for it. Now, I would like to know whether the Government has got any machinery to see that

the concessions given to the industry are passed on to the consumers, and if so, I would like to know the details as to what is the monitoring system for this.

SHRI RAFIQUE ALAM: Sir, the Government has constituted a Monitoring Committee which is going into it. But so far there have been only two sittings of the Committee and they have not informed us about what steps they are going to suggest. As soon as I receive the report from them, I would submit it to the House.

MR. SPEAKER: Next question. Shri Somnath Rath.

SOME HON. MEMBERS: Sir, we want to ask.

MR. SPEAKER: We will take it up in the next Session — February.

Soviet assistance for Metro Railway System

*374. **SHRI SOMNATH RATH †:**
SHRI V.S. KRISHNA IYER:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any decision has been taken on the Soviet Government offer of providing assistance for construction of Metro Railway System in Indian cities;

(b) whether a Metro Railway System in Delhi is likely to materialise in the near future; and

(c) the other Metropolitan cities in India which require such system because of their vast development?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The Soviet

Government has been requested to send a Team of Experts to India for preliminary talks on their offer of assistance relating to the introduction of Mass Rapid Transit System for Delhi.

(b) A Task Force, set up by Government in 1987, has established the need for a Mass Rapid Transit System in Delhi particularly in East-West corridor from Vivek Vihar to Vikas Puri. The Task Force has recommended the introduction of Light Rail Transit System/M-Bahn. However, no decision in this regard has yet been taken.

(c) The metro system in Calcutta has already become partly operational. Work on such system in Madras and Bombay has begun in selected corridors. Most of the metropolitan cities have been proposing to have such systems. It is reported that the State Governments concerned have already commissioned studies by consultants for the purpose for the cities of Ahmedabad, Bangalore and Hyderabad. A decision about the introduction of such a system in a particular city will have to be taken by the concerned State Government on the basis of such studies and their resources position, in necessary consultation with the Govt. of India.

SHRI SOMNATH RATH: I would like to know from the hon. Minister whether the Soviet offer for an underground rapid transport system provides technical as well as financial assistance. If so, whether the Soviet Government will give full financial assistance for the implementation of the system and at what cost and when the work is going to start.

[*Translation*]

SHRI DALBIR SINGH: A delegation of the Railway Ministry visited the Soviet Union recently and held talks on the subject of mass rapid transport system. During this